1 2	3
22. Chhattisgarh	1226
23. Uttar Pradesh	246575
24. Uttaranchal	3420
Western Region	
25. Gujarat	65904
26. Maharashtra	213051
27. Daman &Diu	167
28. Goa	2499
29. Dadra & Nagar haveli	560
Southern Region	
30. Andhra Pradesh	132926
31. Kamataka	97725
32. Kerala	90717
33. Tamil Nadu	96928
34. Lakshadweep	197
35. Pondicherry	2248
TOTAL	1552989

## K-V.LC. Board

 $\dagger 159.$  SHRI MUNAWAR HASSAN : Will the Minister of AGRO AND RURAL INDUSTRIES be pleased to state :

- (a) whether it is a fact that K.V. I. C. Board has been constituted;
- (b) if so, the details thereof;
- (c) if not, the reasons therefor; and
- (d) by when the members of K.V. I. C. Board would be nominated?

THE MINISTER OF AGRO AND RURAL INDUSTRIES (SHRI KARIYA MUNDA): (a) to (d) The re-constitution of the Khadi and Village Industries Board is under the consideration of the Government.

<sup>†</sup>Original Notice of the Question was received in Hindi.